CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 25-09-2020

Sr.no.	Case no.	Name of parties	Next date	stage
1	SC 633/2015	The State of D.C.B C.I.D. Unit-VI Vs Ajit Atmara Apraj and others 09		
2	SC 168/2016	THE STATE OF RCF POLICE STATION. Vs SANDEEP @ KHATMAL SURESH GURAV AND ORS.02		
3				
4				